

(d) About 28 per cent of the tea imported by USSR is re-exported mainly to the Socialist countries in Europe. The names of the countries of origin of these teas and the prices at which these teas are re-exported are not available. Re-export of tea by importing countries is a feature of this trade. Other countries which also re-export tea on a sizeable scale are U.K., Netherlands, Canada and on a smaller scale Ireland, France and West Germany. Government is, however, not aware of any sizeable re-export of Indian tea by USSR to EE' or to other free market countries.

(e) We are already exporting tea to about 80 countries of the world including the convertible currency countries like the USA, Canada, UK and some European countries. A continuous effort is also being made to further increase our exports to these countries. Export of tea to USSR is subject to a ceiling fixed every year, having regard to the total availability of tea for export. This does not, therefore, affect our anticipated earnings of free foreign exchange from tea exports.

तस्करी रोकने के लिये सीमावर्ती क्षेत्रों में  
आधुनिक उपकरण लगाना

839. श्री हरगोविन्द वर्मा : ३११  
वित्त मंत्री यह नतीजा भी क्या करेंगे कि

(क) क्या सरकार ने सीमावर्ती क्षेत्रों में तस्करी रोकने हेतु आधुनिक उपकरण लगाने का निर्णय किया है; और

(ख) यदि हा. तो कब ?

वित्त तथा राजस्व और बैंकिंग मंत्री  
(श्री एच. एन. पटेल) : (क) और (ख).  
जी हाँ, तस्करी की रोकथाम के उद्देश्य से,  
1976 में पंजाब राज्य में भारत-पाक सीमा  
के साथ-साथ, लगभग 160 किलोमीटर  
क्षेत्र को कवर करते हुए अमृतसर सीमाशुल्क

प्रभाग में एक बेतार संचार का जाल बिछा  
दिया गया है। इसी प्रकार का बेतार संचार  
जाल भारत-नेपाल सीमा के लिए भी मंजूर  
किया गया है और इसे जल्दी ही स्थापित  
किया जायगा। तस्करियों के गुप्त क्रियाकलापों  
का पता लगाने को गुविधात्रनक यन्त्रों की  
दृष्टि से, महत्वपूर्ण क्षेत्रीय कार्यालयों को  
"नाइट साइट" यंत्र वितरित किए गए थे।  
प्रमुख हवाई अड्डों में छोटे पारमंत्रियों को जिनमें  
निशिद्ध माल हॉटेल का सम्बन्ध हो, जांच करने  
के लिए फ्लूरोस्कोपी यंत्र और स्वर्ण की  
तस्करियों का पता लगाने के लिए "फिस्कर"  
यंत्र लगाये गये हैं। दिल्ली, बम्बई और मद्रास  
हवाई अड्डों के लिए बन्द परिपथ (क्लोज  
साकट) टेलिविजन सेटों की मंजूरी दी गई है।  
प्रमुख हवाई अड्डों पर इलेक्ट्रॉनिक दरवाजा  
की तरह के धातु-संयुक्त (मेटल डिटेक्टर)  
लगाने के लिए भी कदम उठाये जा रहे हैं।

#### Public Sector Industries established in Marathwada District (Maharashtra)

840. SHRI GANGADHAR APPA  
BURANDE: Will the Minister of  
FINANCE be pleased to state:

(a) the number of public sector  
industries established in Marathwada  
District of Maharashtra;

(b) the number of employed per-  
sons in those industries; and

(c) if there is no public sector  
industry in Marathwada District  
(Maharashtra), the reasons therefor?

THE MINISTER OF FINANCE AND  
REVENUE AND BANKING (SHRI H.  
M. PATEL): (a) and (b). The follow-  
ing two Central Public Sector Units are  
located in Marathwada District of  
Maharashtra:

(i) Aurangabad Textile Mills and

(ii) Nanded Textile Mills.

According to information available these mills employed about 5500 persons.

(c) Does not arise.

#### **Recommendations of Committee on Prices of Essential Commodities**

841. SHRI M. N. GOVINDAN NAIR: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether a watchdog Committee headed by the Defence Minister was set up to recommend steps to be taken by Government to check prices of essential commodities;

(b) if so, whether this Committee was told to make recommendations by the end of September; and

(c) if so, the recommendations of the Committee and what follow up action was taken accordingly?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) No formal Cabinet Committee on prices has been constituted.

(b) and (c) Does not arise.

#### **Appointment of Vigilance Officers in Public Sector Undertakings**

842. DR MURLI MANOHAR JOSHI: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that a large number of public sector undertakings have not appointed Vigilance Officers as recommended by the Vigilance Commission;

(b) the names of public sector undertakings where vigilance machinery has not been set up so far and the reasons for not doing so; and

(c) the steps being taken to appoint Vigilance Officers in all those undertakings where such officers have not been appointed?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c). Instructions have been issued to the Central Government enterprises to constitute necessary vigilance organisations in consultation with the Central Vigilance Commission to protect the interests of these enterprises. In pursuance of these instructions, most of the enterprises have already set up appropriate vigilance organisations to meet their requirements. According to information available the post of Chief Vigilance Officer has been vacant for varying periods in four major enterprises viz. Indian Airlines, Oil and Natural Gas Commission, Hindustan Antibiotics and India Tourism Development Corporation. Arrangements have, however, been made to look after vigilance work in these enterprises.

#### **रेपसीड ड्रायस का खरीद और बिक्री मूल्य**

843. श्री रमजी लाल सुयन : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने रेपसीड ड्रायस किस मूल्य पर आयात किया तथा उसे उपभोक्ताओं को किस मूल्य पर बेचा जाता है; और

(ख) रेपसीड ड्रायस के घोटाले के बारे में सरकार क्या कार्यवाही कर रही है ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल): (क) रेपसीड तेल प्रचलित अन्तर्राष्ट्रीय बाजार मूल्यों पर राज्य व्यापार निगम की एजेंसी के माध्यम से खरीदा जाता